

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF THALES DIS MCS INDIA PRIVATE LIMITED

1.	Name of corporate person	Thales Dis Mcs India Private Limited	
2.	Date of incorporation of corporate person	September 08, 2005	
3.	Authority under which corporate person is incorporated/registered	Registrar of Companies, Mumbai.	
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate person	U72100MH2005PTC155948	
5.	Address of the registered office and principal office (if any) of corporate person	Flat No. 803, 804, 805 & 806, Vaibhav Chambers Plot No. 1, Survey No. 341 (Part), CST N, o.629/1264, Mumbai City, Bandra East, Maharashtra, India, 400051	
6.	Liquidation commencement date of corporate person	21 st April 2025	
7.	Name, address, email address, telephone number and registration number of the Liquidator	Name	Deepak Kukreja
		Registration number of the Liquidator	IBBI/IPA-002/IP-N00077/2017-18/10208
		Address	31/36, Basement, Old Rajinder Nagar, New Delhi-110060
		Telephone Number	+919871315000
		Email registered with IBBI	csdeepakkukreja@yahoo.com
		Email on which claims have to be sent	liquidatordeepak@gmail.com
8.	Last date of submission of claims	20 th May 2025	

Notice is hereby given that the Thales Dis Mcs India Private Limited has commenced voluntary liquidation on 21st April 2025.

The stakeholders of Thales Dis Mcs India Private Limited are hereby called upon to submit a proof of their claims, on or before 20th May 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

DEEPAK KUKREJA

Insolvency Professional

IP REGN No.

IBBI/IPA-002/IP-N00077/2017-2018/10208


Deepak Kukreja
INSOLVENCY PROFESSIONAL**Liquidator of Thales Dis Mcs India Private Limited****Registration No. IBBI/IPA-002/IP-N00077/2017-18/10208****Date: 23/04/2025****Place: New Delhi**